

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH,

C.P. No. 061/00101/2019

O.A.No.061/1550/2018

M.A.No. 061/1809/2019

This the 18th day of November, 2019

Coram: Hon'ble Sh. Sanjeev Kaushik, Member (J)

1. Gandhi Ram, aged 46 years, S/o Late Sh. Jarmo Ram, working as Library Information Assistant, O/o Dy. Director General, Geological Survey of India, State Unit, J&K, Yard No. 2, Transport Nagar, Narwal, Jammu, R/o House No. 47, Sector-D, Sainik Colony, Jammu-180 011.
2. Subhash Chand, aged about 39 years, S/o Sh. Roshan Lal, working as Library Information Assistant, O/o Geological Survey of India, State Unit Punjab, Haryana and Himachal Pradesh, Plot No. 3, Dakshin Marg, Sector-33B, Chandigarh, R/o House No. 1130F, Sector 7B, Chandigarh-160 007.

.....Petitioner
Versus

1. Sh. Anil Gopishankar Mukim, Secretary, Government of India, Ministry of Mines, 3rd Floor, 'A' Wing, Shastri Bhawan, New Delhi- 110 001.
2. Sh. Vipul Pathak, IAS, Director General, Geological Survey of India, 27, Jawaharlal Nehru Road, Kolkata-700 016.
3. Sh. Dinesh V. Ganvir, Deputy Director General, Geological Survey of India, State Unit, J&K, Yard No. 2, Transport Nagar, Narwal, Jammu-180 006.
4. Dr. G.C. Kandpl, Deputy Director General, Geological Survey of India, State Unit Punjab, Haryana and Himachal Pradesh, Plot No. 3, Dakshin Marg, Sector 33-B, Chandigarh-160 020.

.....Respondents

Present: Mr. Sandeep Siwatch, counsel for the petitioners
Mr. Sanjay Goyal, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

1. MA. 061/1809/2019 is allowed. The Compliance Affidavit annexed therewith is taken on record.
2. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the relevant order has since been complied with.
3. CP is disposed of as not pressed. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER(J)**

Dated: 18.11.2019

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